

5. Coordinated cattle breeding/progeny testing programme for production of proven bulls.
6. Development of indigenous breeds of cattle and buffaloes.
7. Gaushala development scheme.
8. Special Livestock Breeding Programme.

Important State Government Programmes for cattle development are—“Key Village Scheme” and “Intensive Cattle Development Project”.

[English]

Survey Regarding Tourist Potentiality in Maharashtra

165. SHRI DHARMANNA
MONDAYYA SADUL:
SHRI HARI BHAU SHANKAR
MAHALE:

Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government propose to conduct a survey for the developmet of important historical places like Tulzapur, Pandarapur, chandrabhaga, Akalkot, Sidheshwar Mandir and Purana Qila of Bijapur in Maharashtra with a view to find out tourist potentialities of these areas;

(b) if so, the details thereof and the time likely to be taken thereon; and

(c) the extent of financail assistance proposed to be provided by the Union Government therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) No, Sir.

(b) and (c): Does not arise.

[Translation]

Properties Left Behind in Gulf Contries by Indian Evacuees

166. SHRI MADAN LAL KHURANA:
SHRI KAMAL NATH:
SHRI A.K.A. ABDUL SAMAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the estimated cost of movable and imovable property left behind by Indians in Kuwait and Gulf countries;

(b) whether the Government have demanded compensation from these Gulf countries; and

(c) if so, the details there of?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) The registration of the value of movable and immovable property left behind by Indians in Kuwait is under consideration.

(b) and (c). Government of India would be guided in this regard by UN Security Council Resolution No. 674 inviting all states to collect relevant information regarding their claims and those of their natioals and corporations for restitution or financial compensation by Iraq with a view to such arrangements as may be established in accordance with international law.

[Translation]

Problems of Shipyards

167. SHRI MADAN LAL KHURANA:
Will the Minister of SURFACE TRANSPORT be pleased to state: